

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 519 of 2019**

**IN THE MATTER OF:**

**Synergy Marketing Inc.**

**...Appellant**

**Versus**

**Siddharth Intercrafts Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant:**

**For Respondent:**

**ORDER**

**16.07.2019**      Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 24<sup>th</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

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